

Apart from this, Government has launched a new Centrally Sponsored Scheme-National Mission on Food Processing (NMFP) on 1.4.2012 to support food processing industry with active participation of the State/UT Governments. The scheme provides for the establishment of a National Mission as well as corresponding Missions at the State and District level for implementation of the scheme. The NMFP has subsumed the schemes relating to (i) Technology Upgradation/Establishment/Modernisation of Food Processing Industries; (ii) Setting up Cold Chain, Value Addition and Preservation Infrastructure for Non-Horticultural Products; (iii) Modernisation of Abattoirs; (iv) Human Resource Development; and (v) Promotional Activities.

NMFP is implemented with financial contribution of Government of India and States/UTs in the ratio of 75:25, except for North-Eastern States, where the ratio is 90:10. Further, in UTs administered by Government of India, it is funded 100% by Government of India. This funding pattern is applicable to all components under the scheme.

(c) and (d) 100% Foreign Direct Investment is allowed in Food Processing Sector except items reserved for small scale sector. Foreign investors can also take advantage of the development schemes being implemented by this Ministry, as per guidelines of the respective schemes.

Filling up of vacant posts in primary schools

2863. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI: .

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is taking up the filling up of the vacant posts in primary schools under Rajiv Vidya Mission to ensure implementation of the Right to Education (RTE) Act; and

(b) if so, the details thereof and the steps being taken in this direction so far, State-wise, particularly in Andhra Pradesh during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Yes, Sir. The Central Government has requested the State Government and Union Territories to expedite recruitment of teachers as well as to carry out the redeployment of existing teachers to ensure that all schools have pupil-teacher ratios as laid down under

the Right of Children to Free and Compulsory education (RTE) Act 2009. Under the Sarva Shiksha Abhiyan (SSA), 19.82 lakh teachers have been sanctioned to States/ Union Territories against which 12.86 lakh teacher have been recruited till December, 2012. The State Government of Andhra Pradesh has recruited 38,319 teachers till date against the 39,189 teacher posts sanctioned to them under the SSA.

**Development of primary schools and education in
minority populated districts**

2864. SHRI ALOK TIWARI:

SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of funds allocated, released and spent for development of primary schools and education in minority populated districts of the country during the current financial year, State-wise;

(b) whether Government had set target for setting up of 260 new primary schools in minority populated areas by March, 2013;

(c) if so, the details thereof along with the details of schools opened so far, State-wise;

(d) whether Government has failed to achieve its targets;

(e) if so, the details thereof;

(f) the reasons for the same; and

(g) the steps Government would take to improve the educational condition in minority populated areas?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): The total outlay and expenditure incurred under the Sarva Shiksha Abhiyan (SSA) programme in 121 minority concentration districts of the country during the current financial year is given in Statement-I (*See below*).

(b) and (c) In 2012-13, 258 new primary schools had been sanctioned for the minority-populated districts, out of which 172 new primary schools have been opened till 31.12.2012. State-wise list is given in Statement-II (*See below*).